

## Annexure-7

Name of the Corporate Debtor : IBRIDGE SOLUTIONS PRIVATE LIMITED;

Date of commencement of CIRP: 12/08/2022; List of Creditors as on 13/09/2023

Operational creditors (Government Dues)  
(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	E.S.I. Corporation Sub Regional Office	28-09-2022	5,341	5,341	Unsecured (Government Dues)	NA	NA	NA	100	NA	NA	-	-	
2	ITO Ward 11 (1) -Pune	31-08-2023	1,85,75,955	-	Unsecured (Government Dues)	NA	NA	NA	100	NA	NA	1,85,75,955	-	Belated Claim filed after Application for Liquidation of Corporate Debtor under consideration by the Hon'ble NCLT, Mumbai bench and hence rejected.